

region of Bihar, I urge upon the Central Government to allocate sufficient funds and ensure the implementation of the project without further loss of time.

[Translation]

(vi) Need to consider the problems of refugees settled in Mahapur region of Betul district, M.P. in 1964

SHRI RAM BAHADUR SINGH (Chapra) : Sir, refugees from foreign countries settled in about 30 villages in the Mahapur region of Betul district in Madhya Pradesh, in 1964 are still living as refugees. They have no right to raise their voice. When no heed was paid to their problems they resorted to fast unto death. On 14-3-88 four persons, on 15-3-88 two persons and on 16-3-88 one person resorted to it. Nobody resorts to fast unto death as a matter of pleasure. But the irony was that even after resorting to it, their demands were not considered and they were put behind the bars. I therefore, urge the Government to order an enquiry into the matter and look into the demands of the displaced persons settled in these villages so that the truth is revealed. The Central Government bears all the expenses pertaining to their living and other requirements. It is, therefore, the duty of the Central Government to see whether the funds are being utilised for these displaced persons and whether they are getting proper facilities.

It is the State Government's duty to ensure that the money is spent on these displaced persons.

(vii) Need to start all the four units of the Tanda Thermal Power Project

SHRI R.P. SUMAN (Akbarpur) : Mr. Deputy Speaker, Sir, 440 MW capacity Tanda Thermal power Project has been under construction since long in my Parliamentary constituency falling in the Faizabad district of Uttar Pradesh. The original cost of this project was Rs. 159 crores and its first units was scheduled to be commissioned in 1982. Though, by now, Rs. 300 crores have already been spent on this project yet the first unit has not so

far been commissioned. Due to this, while on the one hand more Government money is being spent, on the other hand, the State is facing serious power shortage due to delay in power generation. I, therefore, request the Government to start all the four units of Tanda Thermal Power Project early. Besides, the unemployed members of those families whose land was acquired for this project have not been employed in the project despite directions from Government. This has spread discontent among the farmers. It is, therefore, very necessary to accord priority to local unemployed people and members of affected families while making recruitment for this project.

[English]

(viii) Steps needed for the development of Kakinada Port into a Major Port

SHRI GOPAL KRISHNA THOTA (Kakinada) : Kakinada Port on the East Coast is a natural port with a 'Sand Spit' covering a length of nearly 20 kms. causing Trancenil conditions in the Kakinada bay in an area of nearly 60 sq. km. At present nearly 1½ million tonnes of exports and imports are being handled there like a medium port with minor port facilities. The cost of Sand Spit with 20 kms. growth of Sand bar, if formed as a breakwater, will cost nearly Rs. 500 crores. If the natural conditions of the port are utilised just by spending Rs. 100 crores, the port can be made into one of the major ports with deep water coming at least in 20 sq. kms. area. Such an economical proposition of making the Kakinada port into major port may be given priority in the interest of natural development alongwith original development both commercially and strategically.

12.30 hrs.

DEMANDS FOR GRANTS 1988-89 --  
Contd.

[English]

(i) Ministry of Agriculture-Contd.

MR. DEPUTY-SPEAKER : Now, we take up further discussion and voting on